

<b>Read</b>	1	Hon'ble High Court letter No. RG/1611/32/2021 dated 9 <sup>th</sup> April 2021
	2	जिल्हा न्यायालय, सोलापूर अधिसूचना क्र. प्रशा/ब-२३/२८१७/२०२०, दि.२१.१२.२०२०
	3	जिल्हा न्यायालय, सोलापूर अधिसूचना क्र. प्रशा/ब-२३/२८१८/२०२०, दि.२१.१२.२०२०

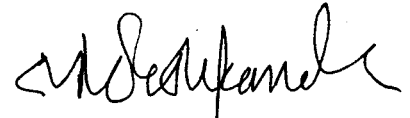
**No.Adm/B-23/३०३१ /2021**

In view of the Hon'ble High Court Letter under reference No.1, the undersigned is pleased to partially modify the Notifications under reference No.2 & 3, as under :-

**ORDER**

In view of the Hon'ble High Court letter under reference No.1, the undersigned is pleased to declare 12<sup>th</sup> April, 2021 (Monday) as holiday for the District Court, Solapur and all its subordinate courts. In lieu of the said holiday (12.04.2021), the day of 26.06.2021 (fourth Saturday) is declared as Court working day for the District Court, Solapur and all its subordinate courts.


District Court, Solapur  
Date: 09.04.2021

  
( M. R. Deshpande )  
Principal District Judge, Solapur

**Copy forwarded with compliments to :-**

The Hon'ble Registrar General,  
High Court of Judicature at Bombay,  
Bombay - 400 032.

District Court, Solapur  
Date: 09.04.2021

  
( M. R. Deshpande )  
Principal District Judge, Solapur

...2/-

Copy forwarded with compliments  
for information and necessary action to :-

1. All District Courts in Maharashtra State (by e-mail)
2. All Hon'ble Judicial Officers (by e-mail)
3. Hon'ble Judge, Family Court, Solapur (by e-mail)
4. All Taluka Courts ( by e-mail)
  - a) All the Hon'ble Principal Judges / Head of the Establishments at Taluka Courts are hereby requested to direct to the concerned to publish the said order on the notice board of their establishments.
  - b) So also, they are requested to bring this order to the notice of their colleague Judicial Officers and give a copy of this order to Advocate Bar Association of their respective Taluks.
  - c) So also, they are requested to direct to the concerned to bring the said order to the notice of staff members working under their control.
5. Civil Judge Senior Division / Chief Judicial Magistrate, Solapur (by e-mail)
6. Secretary, District Legal Services Authority, Solapur (by e-mail)
7. J.M.F.C. Court No.2 / Court No.3 / Prohibition Court /  
Municipal Court, Solapur  
(All the Hon'ble Principal Judges / Head of the Establishments at **Sr.No.5 to 7** are hereby requested to direct to the concerned to publish the said order on the notice board of their establishments. So also, they are requested to direct to the concerned to bring the said order to the notice of staff members working under their control)
8. The President, Solapur Advocate Bar Association, Solapur
9. The Supdt. J.T.W. / H.K.W. / D.L.S.A., District Court, Solapur.
10. The Asstt. Supdt. Esstt. / J.O.S. Book, District Court, Solapur.

...3/-

11. The Asstt. Supdt. (C & F), District Court, Solapur.

( He is directed to publish the said order on the notice board and bring this order to the notice of staff members working in District Court, Solapur )

12. Sr. Clerk, Bill / Stat / Writ / Library, District Court, Solapur.

13. P.A. to Hon'ble Principal District Judge, Solapur.


14. The District Government Pleader, Solapur. (by e-mail)

15. The Commissioner of Police, Solapur. (by e-mail)

16. The Superintendent of Police (Rural), Solapur. (by e-mail)

17. The Assistant Director & Public Prosecutor, Solapur. (by e-mail)

By Order,

  
Registrar, 09-4-21

District Court, Solapur